

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 206/14	TP 296/16	Hearing	621A	Needles Marketing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	G. NAGARAJU P.C.S. FCS 6924 9844318218	Needles Marketing Co	G. Nagaraju

PCS for petitioner is present. 2nd Petitioner is present. As seen from record, earlier CLB has passed an order imposing compounding fee of ~~Rs. 1,58,000/-~~ on each of the parties. PCS and the 2nd petitioner who are present confirmed that the compounding fee as levied by the CLB has not been complied and further requested time to comply the order of CLB. *With*

PCS and the 2nd petitioner have been informed that they have to file an IA for condoning the delay in complying the order of CLB and along with ~~its~~ receipts if any to be attached.

List it on 20.06.2017. This matter is transferred from CLB on the ground that the order passed by the CLB was not complied.


MEMBER (J)


MEMBER (T)